Written Answers

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## Post Offices in Andhra Pradesh

300. SHRI JANARDHANA REDDY Will the minister of COMMUNICATIONS be pleased to state:

- (a) the number of villages in Andhra Pradesh which are still without Post Offices; income qui
- (b) the number of Post Offices proposed to be opened in the villages in the State during 1977-78?

THE MINISTER OF COMMUNICA-TIONS (SHRI GEORGE FERNANDES): (a) 14,119 out of 27,221 villages in Andhra Pradesh are without Post Offices.

to the Re All on the (b) 155.

### Telephone connections in Andhra Pradesh

- 301. SHRI N. JANARDHANA REDDY: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) the number of telphone exchanges (i) opened during the last two years and (ii) proposed to be opened during the current year in Andhra Pradesh; and
- (b) the number of telephone connections provided in Andhra Pradesh during the last two years and the number of pending applications for new connections?

THE MINISTER OF COMMUNICA-TIONS (SHRI GEORGE FERNANDES): (a) (i) 50 exchanges were opened in 1975-76 and 76 in 1976-77.

opened during the current year.

(b) 9820 connections were provided in 1975-76 and 10266 in 1976-77.

Pending applications as on 1-6-77 are 3317,

## Wages for agricultural workers

302. SHRI SANA'T KUMAR RAHA: DR. Z. A. AHMAD: SHRI LAGHT SINGH ANAND: LAKSHMANA MAHA-Tank & K agest PATRO: SHRI BHOLA PRASAD:

Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state: plants to Lice C. Auffre reballs

- (a) the rates of minimum wages agricultural workers now fixed by each State Government and Union Territory;
- (b) whether all the State Governments and Union Territories have refixed the revised rates of minimum wages for agricultural workers; and
- (c) if not what further steps Government propose to take to have the revised rates fixed by the remaining State Governments and Union Territories?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) to (c) Almost all the State Governments/Union Territories have fixed/revised minimum wages under the Minimum Wages Act, 1948 in respect (ii) 100 exchanges are proposed to be of agricultural labour. A statement indicating the present position is appended.

#### Statement

State-wise Minimum Wages in Agriculture					
Name of the States	Date from which effective	Rates of wages			
Central Gon ernment	18th Septemder, 1976	Rs. 4.45 to Rs. 6.50 according to areas.			
Andhra Pradesh	2nd December, 1975	Rs. 3.00 to Rs. 5.00 per day according to areas.			

			Basic D.A.	Total	
· · · · · · · · · · · · · · · · · · ·		15. 0000001, 17/3	Daily Rate	Daily Rate	
West Bengal .		1st October, 1975	zones and type of work	ι.	
Uttar Pradesh .		23rd October, 1975	Rs. 4.50 to Rs. 6 50 per day according to		
Tripura .		15th August, 1975	Rs. 4.00 per day.		
Tamil Nadu		2nd March, 1976	Rs. 3.50 to Rs. 5.00 per day (Adults). Rs. 2.10 to Rs. 3.00 per day (Non-adults) according to type of operations.		
Sikkım		Minimum Wages Ac	t, 1948 not yet extended.		
Rajasthan .		January, 1975	Rs. 4.25 to Rs. 5.00 according to areas.		
Punjab		11th July, 1975	Rs. 4.65 to Rs. 5.65 per da Rs. 6.70 to Rs. 8.70 per meals.		
Orissa .	•	1st January, 1976	KS 4 UU her dav	Service 1	
Nagaland -		Minimum wages	fixed.	tan ist fay. Times to the	
Meghalaya	17	2nd September, 1975	Rs. 4.50 per day with me per day without meals.		
· ·				Clatter new	
Maharashtra		March, 1974	Rs. 3.00 to Rs. 4.50 per da		
Madhya Pradesi	h .	2nd October, 1975	Rs. 3.50 to Rs. 4.00 per dizones.		
Kerala .	•	•	Rs. 6.50 per day for light wo per day for hard work.		
Karnataka	•	2nd October, 1975	Rs. 3.65 to Rs. 5.60 per di class of operation & typ		
Jammu & Kash	יוונתו.		have been fixed so far.	ny nasardina t	
Himachal Prade		. 15th July, 1975	Rs. 4.25 per day.	* · · · · · · · · · · · · · · · · · · ·	
Haryana .	•	. 31st December, 1975	Rs. 5.50 per day with me per day without meals.	als or Rs. 7.0	
Gujarat . '	• '	. 5th January, 1976	Rs. 5.50 per day or Rs. 2,0	-	
Bihar		. July, 1975	Rs. 4.50 to Rs. 5.00 per c (in all districts except Champaran) according	East & Westo areas.	
Assam ,	•	October, 1974	Rs. 5.00 to Rs. 6.00 per da Rs. 5.50 per day with one to occupation.		
Name of the St		Date from which effective	Rates of wages		

		-		
	Basic D.A.		Total	
Adult:	5.60	2.50	8.10 per day	
Chua:	4.00	1.82	5.82 per day	
	Mo	onthly Rate		
Adult:	80.60	65.10	145.70	
Child.	19 nn	47 25	96 35	

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The Calcutta High Court has issued injunction against the notification revising the minimum wages for agricultural workers. However, all Distt. Magistrates & Dy. Commissioners have been asked to ensure, through persuasive methods, payment of minimum wages not below Rs. 6.63 per day in case of adult workers and Rs. 4.74 per day in case of children.

1st June, 1976 Rs. 5.50 per day. Andaman & Nicobar Islands Arunachal Pradesh . No Agricultural workers. Rs. 5.50 to Rs. 7.50 per day with meals or Chandigarh 15th July, 1975 Rs. 6.25 without meals. Dadra & Nagar 15th April, 1976 Rs. 5.50 per day. Haveli. 1st October, 1975 Rs. 6.75 per day or Rs. 175.50 per month. Delhi 24th November, 1975 Rs. 4.00 to Rs. 5.00 per day according to Goa, Daman & Diu . class of work. No agricultural workers in the territory. Lakshadweep Mizoram Committee appointed to advise Government on the fixation of minimum wages in agriculture. Rs. 3.50 to Rs. 9.00 per day according to Pondicherry . 1st May, 1976 areas and nature of work 5 :

303. [Transferred to the 23rd June, 1977.] विदेशों में बसे भारतीय मूल के लोगों की समस्याएं

304. श्री प्रकाश वीर शास्त्री : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या सरकार विदेशों में बसे हुए भारतीय मूल के व्यक्तियों की समस्याओं के अध्ययन के लिए विदेश मत्नालय में एक विशेष विभाग खोलने के किसी प्रस्ताव पर विचार कर रही है; और
- (ख) यदि हां, तो इस सम्बन्ध में व्यीरा क्या है ?

# †[Problems facing persons of Indian origin settled abroad

304. SHRI PRAKASH VEER SHASTRI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether there is any proposal under Government's consideration to create a special cell in his Ministry to study the problems of persons of Indian origin settled abroad; and
- (b) if so, what are the details in this regard?]

विदेश मंत्री (श्री म्रटल बिहारी वाजपेयी): (क) ग्रीर (ख) जी हा। ब्यीरा ग्रभी तैयार किया जा रहा है।.

†[THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJ-PAYEE) : (a) and (b) Yes, Sir.

The details are currently being worked out.

दक्षिण भारत में संसद् के एक ग्रधिवेशन का आयोजन

305 श्री प्रकाशवीर शास्त्री: क्या संसदीय कार्य श्रीर श्रम मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या दक्षिण भारत के किसी स्थान में संसद का एक अधिवेशन करने की संभावना पर विचार किया जा रहा है;
- (ख) यदि हां, तो इस सम्बन्ध में ब्यौरा क्या है; श्रौर
- (ग) यदि उपरोक्त भाग (क) का उत्तर 'ना' हो तो क्या वित्तीय कारणों के ग्रलावा भी ऐसे कोई कारण है जो दक्षिण भारत में संसद् का एक ग्रधिवेशन करने के मार्ग में वाधक हैं?